

For information of Nationalized banks

SUPREME COURT OF INDIA
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 01.07.2018 to 15.07.2018 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

| Srl. No. | FDR Amount | Maturity date | Period for further renewal |
|-----------------|-----------------------------|----------------------|-----------------------------------|
| 1 | Rs.18,40,794/- + interest | 08.07.2018 | Six months. |
| 2 | Rs.1,05,77,590/- + interest | 10.07.2018 | All for Six months |
| (2-A) | Rs.1,00,00,000/- + interest | 11.07.2018 | |
| (2-B) | Rs.1,12,04,561/- + interest | 13.07.2018 | |

Dated: 25.06.2018


(P.S.N. MURTHY)
A.R.-cum-D.D.O.
Supreme Court of India